

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins.) No. 623 of 2020

In the matter of:

Hemanshu Jamnadas Domadia Appellant

Vs.

Central Bank of India & Anr. ...Respondents

Present

For Appellant: Mr. Keith Varghese and Mr. Mohit Gupta, Advocates.

**For Respondents: Mr. Kunal Tandon & Ms. Ricyha Sandilya, Advocates
for R-1.**

**ORDER
(Virtual Mode)**

16.02.2021: Learned Counsel for the Appellant submits that he doesn't intend to file any Rejoinder.

In this matter, pleadings are completed.

Parties are directed to file their Written Submissions not more than three pages alongwith relevant citations within a week.

Let the matter be fixed 'For Hearing' on **26th February, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/BM